



F.No.10/76/2017-Estt./NCLAT (Vol.II)

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

02nd & 03rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

Dated: 25.05.2026

CIRCULAR
(No.:70/2026)

It is hereby notified for information of all concerned that as the Government of India has declared that the Id-ul-Zuha (Bakrid) will now be celebrated on 28th May 2026 (Thursday) in place of 27th May 2026 (Wednesday) and as approved by the Competent Authority, the Hon'ble Court and Registry for NCLAT Principal Bench at New Delhi will also remain closed on the said date. However, 27th May 2026 (Wednesday), which was earlier declared as holiday, will now be observed as working day for the Hon'ble Court and Registry for NCLAT Principal Bench at New Delhi. **Accordingly, the matters listed for 28th May 2026 shall stand preponed and will be listed for 27th May 2026.**

By Order of the Hon'ble Chairperson

Sd/-
(Raj Kumar)
Registrar

Copy to: All concerned.